

(7) 206

**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
CUM-SPECIAL JUDGE (PC ACT) CBI  
ROUSE AVENUE COURT COMPLEX: NEW DELHI**

**CIRCULAR**

Training for:

**Use of DCMS through CIS 3.1 for Judicial Officers and Staff posted in RACC**

Sir/Madam

Hon'ble the Chief Justice of India pleased to direct to integrate District Court Monitoring System (DCMS) with Case Information Software (CIS 3.1) till 01/05/2019 as available on NJDG portal ([http://njdg.ecourts.gov.in/njdg\\_intra/njdg\\_reports/rpt\\_dcms\\_update.php](http://njdg.ecourts.gov.in/njdg_intra/njdg_reports/rpt_dcms_update.php)).

All the data of CIS 3.0 has already been migrated to CIS 301 by the Technical Team of Delhi District Courts. The aforesaid module for DCMS is now available in CIS 3.1 with the name of "Work Done Sheet" for easy access to the staff of Court concerned.

In order to comply with the directions the training programme have been scheduled for Judicial Officers and Readers/ Ahlmads/ Assistant Ahlmads posted at Rouse Avenue Court Complex, New Delhi to impart them training as under:

DATE	Participants	TIME	Venue
29.04.2019	Reader	3:30 to 4:00 pm	Administration Branch at 1 <sup>st</sup> Floor, near Court room no. 101.
29.04.2019	Ahlmad	4:00 to 4:30 pm	
29.04.2019	Asst. Ahlmad	4:30 to 5:00 pm	
04.05.2019	All the Judicial Officers posted at RACC	4:15 to 5:00 pm	Judges Lounge, 1st Floor, RACC.

*Arun Bhardwaj*

(Arun Bhardwaj)

Spl. Judge (PC Act) CBI/  
Officer In-charge, Computers

Rouse Avenue Court Complex, New Delhi

No. 682-7170Comp./2019

Dated: 29-04-2019

Copy forwarded for information and necessary action to:

1. Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. Ld. District & Sessions Judge cum - Spl. Judge (PC Act) (CBI), Rouse Avenue Courts, New Delhi.
3. All the Judicial Officers posted at RACC, New Delhi with the request attend the training programme and to circulate the aforesaid directions to the Reader, Ahlmad and Asst. Ahlmad posted within their respective Court with direction to attend the training programme as per schedule.
4. The Branch In-charge, Care Taking Branch, RACC with the direction to make necessary arrangement.
5. Dealing official Layers & Website Committee, Tis Hazari Court Complex to upload the same on Layers/Website.